

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): With your permission, Sir, I rise to announce that Government Business during the week commencing today, the 13th of August, 2007 will consist of:-

- (i) Consideration and passing of the Inland Vessels (Amendment) Bill, 2005.
- (ii) Consideration and passing of the following Bills, as passed by Lok Sabha:-
 - The Constitution (Scheduled Castes) Order (Amendment) Bill, 2007; and
 - The Warehousing (Development and Regulation) Bill, 2007.
- (iii) Discussion on a Statutory Resolution seeking disapproval of the State Bank of India (Amendment) Ordinance, 2007 and consideration and passing of the State Bank of India (Amendment) Bill, 2007, after it has been passed by Lok Sabha.
- (iv) Discussion on a Statutory Resolution seeking disapproval of the National Capital Territory of Delhi Laws (Special Provisions) Ordinance, 2007 and consideration and passing of the National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007, after it has been passed by Lok Sabha.
- (v) Consideration and passing of the Merchant Shipping (Amendment) Bill, 2004, after it has been passed by Lok Sabha.

PETITION REGARDING ENHANCEMENT OF PENSION TO VETERAN AND RENOWNED ARTISTS LIVING IN INDIGENT CONDITION

SECRETARY GENERAL: Sir, I report to the House the receipt of a petition signed by Shri Shivendra Tripathi, a resident of Rewa (Madhya Pradesh) praying for enhancement of pension to veteran and renowned artists living in indigent condition.

LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: Hon. Members, I have to inform Members that a letter has been received from Shri Pyarimohan Mohapatra stating that he is unable to attend the House as he has to go abroad on a personal work. He has, therefore, requested for grant of leave of absence from 14th August, 2007 to 11th September, 2007 of the current Session of the Rajya Sabha.

Does he have the permission of the House to remain absent from all meetings of the House during the current Session?

(No hon. Member dissented)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.